

[*Translation*]

**Scheme to register complaints of consumers**

2031. SHRI KRISHAN PRATAP SINGH : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether Government have chalked out any scheme to register the complaints of consumers and to take action thereon ;

(b) if so, the details thereof ; and

(c) the names of the State in which such cells are proposed to be opened ?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH) : (a) to (c). An Officer in the Union Department of Civil Supplies has been nominated as Public Grievances Officer to receive complaints relating to Public Distribution System from the public. The complaints received by this Officer are examined in consultation with the States/Union Territories and concerned Ministries/Departments/Organisations of the Central Government and immediate remedial action is taken by the concerned agencies. The need for establishing similar public Grievances Cells at State and District Levels was emphasised at the last meeting of the Advisory Council on Public Distribution System held in New Delhi on 29th and 30th March, 1985.

**Homeless Persons in Rural, Urban and Hill Areas**

2032. SHRI C. JANGA REDDY :  
DR. A.K. PATEL :

Will the Minister of WORKS AND HOUSING be pleased to lay a statement showing :

(a) the State-wise number of homeless persons in rural, urban and hill areas in the country at present;

(b) the details of the scheme to pro-

vide houses to them and the contribution made by Central Government, State Governments, private sector and the international agencies for its implementation and the time by which it is scheduled to be completed;

(c) the targets fixed for the year 1985-86 in the above context; and

(d) the number of additional houses in respect of which need arose during the last three years, year-wise and the number of houses allotted during this period ?

**THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) :**

(a) A statement showing the houseless population according to 1981 census is attached.

(b) Housing is a State subject. There is no Central scheme for providing houses to the homeless. The schemes in operation in the State sector for the purpose are :—

(i) allotment of rural house sites and provision of construction assistance for which the 6th Plan provision was Rs. 353.50 crores and

(ii) construction of houses for economically weaker sections of the society in urban areas with the 6th Plan provision of Rs. 485 crores. There is no exclusive scheme of housing the homeless funded by the International agencies.

(c) The plan for 1985-86 is yet to be finalised.

(d) As per the estimates prepared by NBO, the housing short-age during the last three years was as follows :—

	(in millions)
1981-82	22.00
1982-83	22.90
1983-84	23.80

Thus the year-wise need for the additional houses was of the order of 0.9 million. During the 6th Plan period (upto 28.2.85) (a) house-sites have been provided to 52.85 lakhs and construction

assistance to 18.16 lakh rural landless families (b) in urban areas, 8.02 lakh houses for economically weaker sections of the society have been constructed.

### Statement

#### *Houseless Population According to 1981 Census*

S. N.	Name of State, UT	Rural	Urban	Total
<b>STATES</b>				
1.	Andhra Pradesh	175,559	75,007	250,866
2.	Bihar	34,414	25,770	60,184
3.	Gujarat	267,213	43,201	310,414
4.	Haryana	34,797	8,901	43,698
5.	Himachal Pradesh	22,208	1,721	23,929
6.	Jammu & Kashmir @	9,734	1,058	10,792
7.	Karnataka	84,821	42,929	127,750
8.	Kerala	13,147	8,599	21,746
9.	Madhya Pradesh	278,941	53,496	332,437
10.	Maharashtra	442,633	99,824	542,457
11.	Manipur	118	10	128
12.	Meghalaya	219	116	335
13.	Nagaland	69	189	258
14.	Orissa	41,292	9,469	50,761
15.	Punjab	33,112	23,260	56,372
16.	Rajasthan	134,391	32,424	16,815
17.	Sikkim	865	441	1,306
18.	Tamil Nadu	31,298	26,163	57,461
19.	Tripura	305	104	409
20.	Uttar Pradesh	60,211	48,329	108,540
21.	West Bengal	48,372	84,430	132,802
<b>U.Ts.</b>				
1.	Andaman & Nicobar Islands	52	126	178
2.	Arunachal Pradesh	—	—	—
3.	Chandigarh	—	4,047	4,047
4.	Dadra & Nagar Haveli	917	108	1,025
5.	Delhi	4,354	22,516	26,870
6.	Goa, Daman & Diu	3,941	3,257	7,198
7.	Lakshdweep	1	2	3
8.	Mizoram	287	88	375
9.	Pondicherry	840	2,958	3,798
<b>*Total</b>		<b>1,724,111</b>	<b>618,843</b>	<b>2,342,954</b>

- Notes* :—
- \*excludes the population of Assam where census could not be held owing to disturbed conditions prevailing there at the time of 1981 census
  - @ The population figures exclude population of areas under unlawful occupation of Pakistan and China where census could not be taken.
  - Separate figures for Hill areas were not compiled under the census operations.